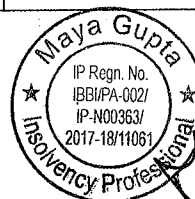


**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
M/s PD ADVISORY SERVICES LLP**

1.	NAME OF CORPORATE DEBTOR	PD Advisory Services LLP
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18/12/2014
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	AAD-0771
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Green Desks 404, Vishal Bhawan, 95 Nehru Place Delhi -110019
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	<b>21 / 10 / 2019</b> <b>(Order received on October 22, 2019)</b>
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	<b>18 / 04 / 2020</b>
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	<b>MAYA GUPTA</b>  <b>Reg. No.: IBBI/IPA-002/IP-N00363/2017-18/11061</b>
9.	ADDRESS AND EMAIL ADDRESS OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	Maya Gupta R/o: 3685/7, Narang Colony, Tri Nagar, Delhi-110035 Email id: fcsmayagupta@gmail.com
10.	ADDRESS AND EMAIL ADDRESS TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	<b>Maya Gupta</b> <b>C/o: 701, Vikrant Tower, Rajendra Place, New Delhi-110008</b> <b>Email id:</b> <b>cirp.pdadvisory@gmail.com</b>
11.	LAST DATE OF SUBMISSION OF CLAIMS	<b>04/11/2019</b> <i>(14 days from the date of commencement of CIRP)</i>
12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	<b>None at Present</b>
13.	NAMES OF INTERIM RESOLUTION PROFESSIONAL TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES OF EACH CLASS)	<b>None at Present</b>
14.	(A) RELEVANT FORMS AND  (B) DETAILS OF AUTHORIZED REPRESENTATIVE ARE AVAILABLE AT:	a) Forms are available at following Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> b) <b>None at Present</b>



*Maya Gupta*

Notice is hereby given that the Hon'ble National Company Law Tribunal, has ordered the commencement of a corporate insolvency resolution process of the M/s **PD Advisory Services LLP** on 21/10/2019 in C.P. No. IB-1096(PB)/2019.

The creditors of M/s **PD Advisory Services LLP** are hereby called upon to submit a proof of their claims, **on or before 4/11/2019**, to the interim resolution professional at the **address mentioned against item 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 23.10.2019

Place: New Delhi



Maya Gupta

Interim Resolution Professional

**Reg. No. IBBI/PA-002/IP-N00363/2017-18/11061**